(c) whether it is a fact that many narco smugglers are involved in the illicit drug trafficking across the Indo-Pak border through new innovative ways due to which it is becoming impossible to trap the culprits?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) to (c) Yes, Sir. The State Government had urged that Border Security Force (BSF) authorities should step up the vigil along the borders and make earnest efforts to check the flow of Drugs across the International Border. The steps taken by the Government are as under:

- (i) One more battalion of Border Security Force was inducted on Punjab border on 1st March, 2014 in Gurdaspur Sector to further strengthen border domination by BSF.
- (ii) Vulnerability mapping of BOPs for cross border crimes and strengthened by deploying additional manpower, special surveillance equipment, vehicles, other infrastructure support and force multipliers.
- (iii) Erection of Border Fencing on the International Border.
- (iv) Installation of Border Floodlight on the International Border.
- (v) Use of Water Crafts/Boats and Floating BOPs for domination of riverine area of International Border.
- (vi) Installation of High Mast Lights in the riverine gaps.
- (vii) Introduction of force multipliers and Hi-tech Surveillance equipment to reduce stress level of troops and enhance the surveillance of border.
- (viii) DG level talks with Pakistan on drug trafficking.

There have been reports of drug traffickers using various modus operandi such as digging of tunnels, insertion of pipes through border fencing and throwing over the fence the narcotics for smuggling of drugs/narcotics. Border Security Force (BSF) on 3rd March, 2016 foiled an infiltration bid by unearthing a tunnel approaching fence across Indian Border into Indian side in a sensitive patch near Nikki Tawi river in Jammu sector.

Intelligent traffic system in Delhi

1073. SHRI DILIPBHAI PANDYA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the scheme for introducing an Intelligent Traffic System (ITS) in Delhi is pending; and
 - (b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) As on date, the Safe City Project, which, *inter-alia*, includes Integrated Traffic Management System, is at conceptual stage. However, Delhi Police has been asked to pose some of the components that address women safety issues for funding under 'Nirbhaya Fund' and the remaining components under appropriate Plan/Non-Plan Schemes.

India becoming transit point for drugs

1074. SHRI AJAY SANCHETI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether as per the World Drug Report, 2016 released by the UN Office of Drugs and Crime, India has become a transit point for the drugs mainly heroin and cocaine for other destinations;
 - (b) if so, the details thereof; and
 - (c) the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) and (b) The World Drug Report, 2016 released by United Nations Office on Drugs and Crime (UNODC) mentions that the departure and transit countries in Asia are mostly in the Middle East (UAE, Jordan and Lebonon) and in South East Asia (Thailand, Malaysia, Phillippines and India). Besides, the report also States about the domestic heroin market in India.

(c) Steps taken by the Government to prevent drug trafficking include intensive preventive and interdiction efforts along known drug routes, strict surveillance and enforcement at import and export points, increased international cooperation for exchange of information and investigative assistance in administering control over the movement of Narcotic Drugs and Psychotropic Substances and Precursor Chemicals, training programmes for law enforcement officials for upgrading their skills to combating drug menace, sharing of real time information and coordination operation with Nodal agencies of neighbouring countries and empowerment of Border Security Force, Sashastra Seema Bal and Coast Guard under the Narcotic Drugs and Psychotropic Substances (NDPS) Act for making interdiction of narcotic drugs and to prevent smuggling of the same.

Government also takes various steps for demand reduction through various awareness programmes in schools, colleges, airports and also through organization of workshops and seminars in coordination with various Government Agencies and NGOs in the country about ill effects of drug abuse and trafficking.